42

for sterilisation operations, based on the number of children of the acceptors be replaced by a uniform rate of compensation money.

(b) The rate of compensation for each case of Tubectomy and vasectomy operation will be Rs. 120 and Rs. 160 respectively. This amount included expenditure on diet, drugs and dressings and transport etc. Cash compensation money which is to be given to the acceptor of sterilisation will be Rs. 70.

देश में फाइलेरिया के मामले

*223. श्री बापूरावजी मारुतरावजी देशमुख : क्या स्वास्थ्य ग्रौर परिवार कल्याण मंत्री यह वताने की कृपा करेंगे कि :

(क) इस समय फाइलेरिया से ग्रस्त व्यक्तियों की राज्यवार संख्या क्या है; ग्रौर

(ख) इस रोग का देश से उन्मूलन करने के लिए सरकार ने क्या कदम उठाये है या उठाने का विचार रखती है ?

†[Cases of Filaria in the country

*223. SHRI BAPURAO MAROT-RAOJI DESHMUKH: Will the Minister of HEALTH AND FAMILY WEL-FARE be pleased to state:

(a) the number of persons suffering from filaria at present, State-wise; and

(b) the steps taken or proposed to be taken by Government to eradicate the disease from the country?]

स्वास्थ्य ग्रौर परिवार कल्याण मंत्री (श्री राजनारायण) ः (क) ग्रौर (ख)

+[] English translation.

ग्रपेक्षित सूचना का एक विवरण सभा पटल पर रख दिया गया है ।

(क) विवरण

राज्य, संघ शासित क्षेत्र का उन व्यक्तियों की नाम संख्या जिन्हे फाइलेरिया हुग्रा है

ग्रांध्र प्रदेश		•	7.6
ग्रसम	•	•	0.7
बिहार	•	•	44.9
गुजरात	•	•	1.5
कर्नाटक	•	• -	1.1
केरल .	•		18.1
मध्य प्रदेश	•	•	0.5
महाराष्ट्र	•	•	1.1
उड़ीसा	•	•	10.0
तमिल नाडू	•	•	10.0
उत्तर प्रदेश		•	48.0
पश्चिम वंगाल		• -	0.2
कुल	•	•	144.4

(ख) देश मे उपलब्ध जानकारी श्रौर विधियों तथा व्याप्त स्थितियों को देखते हुए इस रोग का उन्मलन करना सम्भव नही है । परन्तु इस रोग पर नियंत्रण पाने के लिए 1955 मे राष्ट्रीय फाइलेरिया नियंत्रण कार्यक्रम शुरू किया गया था । इस कार्यक्रम के अन्तर्गत इस रोग को फैलाने वाले मच्छरों पर नियंत्रण पाने संबंधी लार्वा-रोधी उपाय किये जाने हैं ग्रौर फाइलेरिया

[RAJYA SABHA]

के जीवाणुश्रों से प्रस्त रोगियों का पता लगाकर इलाज किया जाता है । कुछ चुने हुए देहाती क्षेत्रों में भी मार्गदर्शी आधार पर इस कार्यक्रम को ग्रारम्भ किया जा रहा है । कछ ऐसे क्षेत्रों में जहां इस रोग पर नियंत्रण _ पा लिया गया है इस रोग की रोकथाम के लिए फाइलेरिया-रोधी दवाइयों के साथ सादा नमक मिला कर देने का प्रयोग किया जा रहा है । इस रोग पर स्थायी रूप से तभी नियंतण पाया जा सकता है जब जल के निकास की पर्याप्त एवं सुचारू व्यवस्था को जाए परन्तु इसके लिए काफी धन की जरूरत है स्थानिकमारी वाले शहरी क्षेत्रों में नालियों ग्रादि की व्यवस्था करने सम्बंधी कार्य को प्राथमिकता देने का हमारा विचार है

†[THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJNARAIN): (a) and (b) A statement containing the required information is laid on the Table of the Sabha.

Statement

.....

Name of State/ Union Territory	Number of Per- sons having manifestations of filaria		
		(in	millions)
Andhra Pradesh		•	0.76
Assam			0.07
Bihar .	•		4.49
Gujarat		•	0.15
Karnataka			0.11
Kerala .	•		1,81
Madhya Prades _h		•	0.05
Maharashtra		•	0.11
Orissa	•		1.07
Tamil Nadu	•	•	1.00
Uttar Pradesh			4.80
West Bengal	•	•	0.02
	To	tal:	14.44

to Questions

(b) With the knowledge and techniques and the conditions prevailing in the country it is not possible to eradicate the disease but for its control the National Filaria Control Programme was launched in 1955. Under the programme, anti-larval measures to control the breeding of mosquitoes that spread the disease and detection and treatment of persons having filarial germs in their bodies is undertaken. The programme is also being extended on pilot basis to selected rural areas. In some controlled areas, use of common-salt mixed with anti-filarial drugs is being experimented to control the disease. Permanent measure of filaria control lies in providing adequate and effective drainage but huge outlays of resources are required therefor. It is proposed to give priority to provide drainage in endemic urban areas.]

Allocation of Fuds for Urban Development in Andhra Pradesh

†*224. SHRI JANARDHANA REDDY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Central Government have received any request from the Andhra Pradesh Government for allocation of funds for urban development in the State during the year 1977-78; and

(b) if so, what are the details thereof?

الم الج مرد الله

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) A statement is laid on the Table of the House.

[†]Previously Starred Question No. 117 transferred from the 16th June, 1977.